

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

23rd December, 2016

NOTICE

It is notified for the general information of all concerned that documents, if not filed prior to two working days of the date of hearing, will not be accepted by the Registry.

The Learned Counsel/ Parties/ Litigants may accordingly note.


(S.Hanumantha Rao)
Joint Registrar

Copy to:

1. PPS to the Hon'ble President, NCDRC
 2. PS to the Hon'ble Members
 3. PS to the Ld. Registrar Consultant, NCDRC
 4. The Deputy Registrar, NCDRC
 5. S.O. (I.T.), NCDRC
 6. Circular file.
- } You are requested to bring it
} to the notice of the Hon'ble
} President & Hon'ble Members.
- You are requested to upload the
Circular in the CONFONET.